

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/10586/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Pranjal Bora,
Presiding Officer,
Industrial Tribunal, Cachar, Silchar

Dated Guwahati, the 24 October, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No.ITS.03/2024/349, dated 07.10.2024

Sir,

With reference to the above, I am directed to inform you that, you have been allowed to avail HTC for the block period of 2022-2024 for travelling from Silchar to your home town, Nagaon, and return, w.e.f. 09.10.2024 till 18.10.2024, by the shortest possible route, as per existing Rules.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/10587-10589/2024/A. Dated 24th October, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

OR
REGISTRAR (VIGILANCE)
24/10/24

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24/10/24